

Central Administrative Tribunal, Principal Bench

O.A.No.2106/96

M.A.No.1990/96

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 26th day of February, 1997

1. Shri Surinder Kumar Kalia
J.T.O.
Central Telegraph Office
New Delhi.

2. Shri Prabhu Nath Shrivastava
J.T.O.
Central Telegraph Office
New Delhi.

... Applicants

(By Mrs. K.B.S.Rajan, proxy of Shri K.B.S.Rajan, Advocate)

Vs. -

1. Union of India through
The Secretary
Ministry of Communication
Department of Telecommunication
Sanchar Bhawan
New Delhi.

2. The Chief General Manager Maintenance
Northern Telecom Region
Kidwai Bhawan
New Delhi.

... Respondents

(By Shri M.M.Sudan, Advocate)

O R D E R(Oral)

Hon'ble Mrs. Lakshmi Swaminathan, Member(J)

Learned proxy counsel for the applicant submits that
applicants wish to withdraw the Original Application as they
are satisfied with the action taken by the respondents,
namely, giving them promotion.

2. In view of the above circumstances, the OA is
dismissed as withdrawn.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/rao/

Lakshmi Swaminathan
(MRS. LAKSHMI SWAMINATHAN)
MEMBER(J)